

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

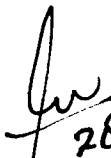
**No.** 977 of 2023 **RG/LP** **Dated** 28/08/2023

In exercise of powers vested under Chapter-XVII (Oath Commissioners) Rule 186 of The Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to appoint below mentioned Advocates as Oath Commissioners for the **term of two years** and at the places of practice as shown against their respective names with effect from the date of issuance of the order:-

S. No.	Name of the Applicant S/Shri/Smt	Date of birth	Date of Enrollment	Place of Practice
1	Neetu Kumari D/O Sh. Garu Ram R/O Netar Kothian Barnai Jammu	25.03.1991	JK-691/2019 31.12.2019	District Court Complex, Jammu
2	Rigzin Dolker D/O Sh. Tsering Punchok R/O Charsa Nubra Leh Ladakh	15.06.1995	JK- 98/2019 18.03.2019	District Court Complex, Ladakh
3	Tsering Chosdan D/O Sh. Smanla Tsering R/O Domkar Gongma Leh	23.01.1995	JK-310/2019 04.06.2019	District Court Complex, Ladakh
4	Rishu Sharma D/O Sh. Suraj Parkash R/O VPO Sangrampur Gajansoo Road Jammu	09.04.1994	JK-113/2020 19.12.2020	District Court Complex, Jammu
5	Peer Tanveer Ahmad S/O Sh. Peer Mohd Sharief R/O Village Chanjloo Banihal Ramban	06.05.1990	JK-757/2018 29-12-2018	District Court Complex, Ramban
6	Vishal Tikoo S/O Sh. Mohan Lal Tickoo R/O 57 B Lane No.17 Bhawani Nagar, Janipur Jammu	21.03.1990	JK-820/2019 30.12.2019	High Court Complex, Jammu
7	Naresh Kumar S/O Sh. Dev Raj R/O Paryal Marh, District Jammu	27.12.1996	JK-196/2021 04.06.2021	District Court Complex, Jammu
8	Dildar Ahmed S/O Sh. Gul Bahar R/O Opposite Govt. Middle School Rani, Chingas, Nowshera Rajouri	01.04.1994	JK-36/2019 18.03.2019	District Court Complex, Jammu
9	Pooja Shan D/O Sh. Balwan Singh Shan R/O Village Taghood Tehsil Mughal Maidan Kishtwar	22.11.1997	JK-64/2021 31.03.2021	District Court Complex, Jammu
10	Zubair Showkat S/O Sh. Showkat Ahmad Akhoon R/O Jalal Sahib Baramulla	18.04.1990	Jk-470/2019 21.09.2019	District Court Complex, Baramulla
11	Syed Mujtaba Ali S/O Syed Mohammad Yousuf R/O Haigam, Khoie, Sopore Baramulla	31.08.1990	JK-659/2021 15.06.2021	High Court Complex, Srinagar

The Oath Commissioners, so appointed shall strictly comply with the conditions laid down in the Rules and maintain requisite registers and receipt books as well as deposition of same as required under Rule 190 to 195 of the said Rules. Non-compliance of any of the Rules, Notifications or directions issued, shall result in the termination of the appointment of defaulting Oath Commissioner without any notice to him/her under Rule 189 of the rules.


**By order**

  
28.08.23  
**(Shahzad Azeem)**  
**Registrar General**

**No. 38606-37/Ry/CP Dated 28/08/2023**

**Copy forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice  
..... for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul
3. Secretary to Hon'ble Mr. Justice Rahul Bharti
4. Secretary to Hon'ble Mr. Justice Moksha Khajuria Kazmi
5. Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal  
..... for information of their Lordships.
6. Registrar Vigilance, High Court of J&K at Srinagar
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
8. Principal District & Sessions Judge, Jammu/Leh/Ramban/Baramulla
9. President J&K High Court Bar Association, Jammu/Srinagar
10. President, District Bar Association Baramulla/Srinagar/Jammu/Leh/Ramban  
.....for information
11. Manager Govt. Press, Srinagar for publication in the next issue of Govt. Gazette.
12. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
13. Concerened Advocate, Mr./Ms \_\_\_\_\_  
.....for information and compliance.

  
28.08.23.  
**Registrar General**